

COURT-II
BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 326 of 2013

Dated : **5th November, 2014**

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Haryana Power Generation Corporation Ltd. ... Appellant(s)
Versus
Haryana Electricity Regulatory Commission & Ors ... Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Dahiya

Counsel for the Respondent(s) : None

ORDER

At the request of the learned counsel for the Appellant, post the matter for hearing on **27th November, 2014**.

(Justice Surendra Kumar)
Judicial Member

vt/vg

(Rakesh Nath)
Technical Member